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OA-829/05

28.10.2005

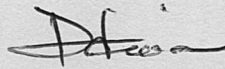
Hon. Mr. A.K. Bhatnagar, J.M.

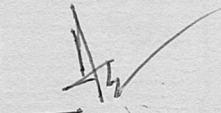
Hon. Mr. D.R. Tiwari, A.M.

None for the applicant. Shri A.K. Gaur, learned counsel for the respondents is present.

Learned counsel for the respondents submitted that the notification has been cancelled, which was the main grievance of the applicant. In support of his contention, a letter dated 26.10.2005 filed by him in the court, ~~it~~ is taken on record.

Accordingly, the O.A. is dismissed as having become infructuous.

  
A.M.

  
J.M.

